

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 447
TO BE ANSWERED ON 05.02.2018**

EPFO SUBSCRIBERS

**†447. PROF. RICHARD HAY:
SHRI GEORGE BAKER:
SHRI PARBHUBHAI NAGARBHAI VASAVA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the number of subscribers enrolled under Employees Provident Fund Organisation (EPFO), at present, in the country, State/UT-wise including Kerala, West Bengal and Gujarat;**
- (b) the details of the minimum pension being provided to its subscribers, at present, State/UT-wise;**
- (c) whether the Government is planning to increase the minimum pension of its subscribers;**
- (d) if so, the details thereof, State/UT-wise and the reasons therefor;**
- (e) whether the Government has received any proposal from some States to increase the minimum pension being provided to its subscribers; and**
- (f) if so, the details thereof, State/UT-wise and the action taken by the Government thereon?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

- (a): The State/UT-wise details of Employees' Provident Fund (EPF) members as on 31.03.2017 are at Annex A.**
- (b): The State/UT-wise details of minimum pension being provided to the members of Employees' Pension Scheme (EPS), 1995 are at Annex B.**

Contd..2/-

(c) & (d): No, Madam. Minimum pension of Rs.1000/- has been prescribed vide notification No. 593 (E) dated 19.08.2014 with effect from 01.09.2014.

(e): The Employees' Provident Funds & Miscellaneous Provisions (EPF & MP) Act, 1952 applies to:

(i) to an establishment which is a factory engaged in any industry specified in Schedule-I and in which 20 or more persons are engaged; and

(ii) to any other establishment employing 20 or more persons or class of establishments which the Central Government may, by notification in the official Gazette, specify in this behalf.

Therefore, under EPF & MP Act, 1952 and Schemes framed thereunder, the members are subscribers of the respective Schemes and not subscribers of any particular Government.

(f): Does not arise in view of the reply to part (e) of the Question above.

Annex A

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 447 for 05.02.2018 raised by Prof. Richard Hay, Shri George Baker and Shri Parbhubhai Nagarbhai Vasava regarding EPFO Subscribers.

STATE/UT-WISE MEMBERS	Un-exempted	Exempted	TOTAL
ANDAMAN & NICOBAR ISLANDS	34932	1	34933
ANDHRA PRADESH	3678246	77033	3755279
ASSAM INCLUDING ARUNACHAL PRADESH, MANIPUR, MIZORAM, NAGALAND, SIKKIM, TRIPURA & MEGHALAYA.	919952	25241	945193
BIHAR	1210808	24901	1235709
CHANDIGARH	3141712	18618	3160330
CHHATTISGARH	1497119	50004	1547123
DELHI	14887564	659142	15546706
GOA	1303786	12919	1316705
GUJARAT INCLUDING DADRA & NAGAR HAVELI & DAMAN & DIU.	14965561	294498	15260059
HARYANA	13675494	366092	14041586
HIMACHAL PRADESH	1328323	34181	1362504
JHARKHAND	1782764	215173	1997937
KARNATAKA	20172762	2324623	22497385
KERALA INCLUDING LAKSHADWEEP	2930697	42991	2973688
MADHYA PRADESH	4315997	87754	4403751
MAHARASHTRA	35830640	2586446	38417086
ODISHA	2842554	82898	2925452
PUNJAB	2987623	63720	3051343
RAJASTHAN	4739045	184445	4923490
TAMIL NADU INCLUDING PUDUCHERRY	23056290	596799	23653089
TELANGANA	10193992	498239	10692231
UTTAR PRADESH	8078977	270237	8349214
UTTRAKHAND	2637513	77271	2714784
WEST BENGAL	7923925	662358	8586283
TOTAL	184136276	9255584	193391860

Annex B

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 447 for 05.02.2018 raised by Prof. Richard Hay, Shri George Baker and Shri Parbhubhai Nagarbhai Vasava regarding EPFO Subscribers.

Sl. No.	State/UT	No. of Pensioners
1.	ANDAMAN AND NICOBAR ISLANDS	818
2.	ANDHRA PRADESH	74831
3.	ASSAM	9387
4.	BIHAR	49024
5.	CHANDIGARH	7324
6.	CHHATTISGARH	17410
7.	DELHI	24706
8.	GOA	4614
9.	GUJARAT	91720
10.	HARYANA	23750
11.	HIMACHAL PRADESH	5696
12.	JHARKHAND	28743
13.	KARNATAKA	148480
14.	KERALA	167504
15.	MADHYA PRADESH	66583
16.	MAHARASHTRA	257894
17.	MEGHALAYA	573
18.	ODISHA	38414
19.	PUDUCHERRY	4609
20.	PUNJAB	23241
21.	RAJASTHAN	27988
22.	TAMIL NADU	237596
23.	TELANGANA	92060
24.	TRIPURA	1422
25.	UTTAR PRADESH	114293
26.	UTTARAKHAND	10183
27.	WEST BENGAL	165320
	TOTAL	1694183
